

STATEMENT

A number of steps have been taken since 3-11-1971, when the D. T. C. was formed, to streamline the working of the city transport service. Some of the important steps are as under :—

(1) The average daily number of buses on road rose from 10X9 in September '71 to 1237 in January '72,

(2) Schedules have been readjusted to extract increased kilometrage from the existing fleet. The total kilometrage operated was 73.01 lakhs in January 1972 as against 58.95 lakhs in September, 1971.

(3) The number of missing trips has been reduced from 34.7% in September '71 to 19 % currently.

(4) Twentynine buses have been hired from the U. P. Government Roadways.

(5) Orders have already been placed for 294 additional buses (including 30 minibuses) which will start coming by May, 1972.

(6) Special squads have been formed to detect cases of ticketless travel and other irregularities.

(7) Strict measures have been adopted to ensure stopping of buses at regular bus stops.

(8) Special arrangements have been made to clear buses at important termini/ changeover points.

(9) A Public Relations Officer has been appointed for handling public complaints expeditiously.

(10) Proper display of destinations in front of the buses and route numbers on the sides has been arranged.

PROGRESS OF SETHU SAMUDRAM PROJECT

*60. SHRI T. V. ANANDAN : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to refer to the reply to Un-starred Question No. 92 given in the Rajya Sabha on the 25th November 1971 and state the progress made so far in the Sethu Samudram Project ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : The financial and technical aspects of the project are still under examination in consultation with the various authorities concerned.

NATIONAL EMBLEM

29. SHRI M. M. SUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken by Government to make the students aware of our National Emblem of lions figuring with the words "Satyameva Jayate" inscribed therein; and

(b) if so, the details thereof.'

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b) Education being a state subject; Central Government has a limited role in this regard. The model text book on social studies produced by the N. C. E. R. T. has a lesson devoted to our national symbols. This book is prescribed for Central Schools and also in some States/Union Territories. The Govt. of India have established a National Fitness Corps. It has an integrated multi-purpose programme of physical education for adoption as a regular activity in the middle high and higher secondary schools. This programme includes familiarisation with the country's National Emblem as one of the activities. It is for the State Governments to popularise this programme.

The National Books Trust have also planned to produce a book on National Emblem in all Indian languages under the Nehru Children's Library series.

NATIONAL ANTHEM

30. SHRI M. M. SCR ; Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that majority of our school going children are not aware of the full text of our National Anthem nor are they able to sing the National Song in proper tune; and

(b) if so, what steps Government propose to take so that all students may be able to sing the full text of the National Anthem in proper tune and in unison ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV) :

(a) and (b) A statement is attached.

STATEMENT

(a) and (b) Though to study has been made on the subject, it is generally felt that while most of the school-going children would

be knowing the text theyneef toleran to sing the National Anthem properly. The National Anthem is included in the school text-books of many Stales. It is also taught through Radio lessons. Once every quarter the National Anlhem is included in the School Broadcasts for teaching, on the stations of the All India Radio which broadcast programmes to schools. In the case of stations which do not have school broadcasts, the National Anthem is included in the Children's Programme of most of the stations. Under i ne pf the schemes of the Government of India, operated through the State Governments, training of teachers and students is undertaken in the correct singing of the National Anthem, further, the correct singing of the National Anthem is included in the Teacher Training Colleges programmes.

SUGAR PRODUCTION

31. SHRI LOKANATH MISRA : SHRI K. C. PANDA : SHRI DAHYABHAI V. PATEL : SHRI M. K. MOHTA : SHRI K. P. SINGH DEO :

Will the Minister of AGRICULTURE be pleased to state :

- (a) total percentage of sugar production in the country which is allowed to be sold in the free market;
- (b) whether Government are taking initiative to bring this quantity also under the categor y of sale with Government's permission;
- (c) whether the sugar industry has sharply reacted to this proposal; and
- (d) whether attention of Government in this regard has been invited to a report in the Economic Times of the 15th January, 1972; and if so, the reaction of Government in this regard

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHIR SINGH): (a) There is no statutory control on price or distribution of sugar. However, the sugar industry both of the joint stock and cooperative sectors has agreed on an informal basis to make available sixty percent of the sugar released every month at a fixed price to meet emergent requirements and for distribution to domestic consumers through fair price shops. They have also agreed to earmark 3.5 per cent of the quota at the same price for export. The quantity available to them for sale in the open market is 36.5 per cent of the monthly released quota.

(b) to (d) The Government have seen the report in "The Economic Times" of 15th January, 1972. Early in January, 1972, when

the prices of free sale quota of sugar rose steeply, the Government suggested to the industry that the ex-factory prices of free sale sugar also should not go beyond a reasonable limit. The industry replied that on account of the differences in the cane pikes paid and also because of the differences in the cost of production of sugar in different parts of the country, it had not been possible for them to arrive at an agreed decision among themselves in regard to a uniform ceding price for free sale sugar applicable all over India. Subsequently, the prices of free sale sugar showed a downward trend. During the last two weeks again, the prices have recorded a steep rise. The matter is under discussion with the industry again.

AGRICULTURE COMMISSION ON PERTHISBR

32. SHRI LOKANATH MISRA : SHRI M. K. MOHTA : SHRI K. C. PANDA :

Will the Minister of AGRICULTURE be pleased to state :

- (a) whether it is a fact that in its interim report the National Commission on Agriculture has pointed out defects in Fertilizer production and its distribution during the past 2/3 years and have made certain remedial suggestions; and
- (b) whether the Commission has submitted its final report; and if so, the broad features thereof, and the reaction of Government with regard to the suggestions/recommendations made therein ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) : (a) Yes, Sir.

The following are briefly some of the important recommendations of the National Commission of Agriculture on the subjects :

Fertiliser Product wn

1. Corrective action has to be initiated to increase the percentage utilisation of indigenous utilisation capacity.
2. A suitable programme should be formu-'lated for upgrading the nutrient content of fertilisers issued from the superphosphate factories.
3. In future, all fertiliser plants should preferably produce complex/compound fertilisers of required grades for promoting balanced fertilisation.
4. Arrangements should be made to utilise pyritis varieties and Rajasthan Rock phosphates speedily.